

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 189 of 2021

Awadhesh Kumar Versus The State of Jharkhand & Anr.

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK
(Through Video Conferencing)

4 / 03.09.2021 As prayed by learned counsel for the petitioner, list this case before the
Regular Bench.

(Dr. S. N. Pathak, J.)

R.Kr.